

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 489
TO BE ANSWERED ON: 28.11.2024

REGARDING SHGs IN TELANGANA

489. DR. KADIYAM KAVYA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has proposed to set up Van Dhan Kendras involving Self Help Groups (SHGs) in Telangana under the Van-Dhan Yojana;

(b) if so, the details thereof; and

(c) whether any guidelines have been issued for this scheme and if so, the details thereof and the districts selected for the implementation of the scheme, State/UT-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS

(SHRI DURGADAS UIKEY)

(a) & (b): Under the scheme of Pradhan Mantri Janjatiya Vikas Mission (PMJVM), the Ministry through Tribal Co-operative Marketing Federation of India (TRIFED) provides grant-in-aid to State Governments or its implementing agencies for setting up of Van Dhan Vikas Kendras (VDVKs) for tribal communities in general. A VDVK is a cluster of up to 15 tribal SHGs, each SHG consisting of around 20 members of the tribal communities in general. These VDVKs are centers for value addition activities of Minor Forest Produce (MFPs) and non-MFPs to scale up the income of associated beneficiaries. The Ministry also provides grant-in-aid for setting up VDVKs for Particularly Vulnerable Tribal Groups (PVTGs) under Pradhan Mantri Janjati Nyay Maha Abhiyan (PM-JANMAN). In Telangana, 17 VDVKs have been sanctioned under PMJVM scheme; while under PM-JANMAN, 25 VDVKs have been sanctioned.

(c): The guidelines of PMJVM and PM JANMAN can be accessed at the Ministry's website at <https://tribal.nic.in/downloads/Livelihood/Guidelines/PMJVMGuidelines.pdf> and https://adiprasaran.tribal.gov.in/pm-janman/janman_Download/PM-JANMAN-Operational%20Guidelines.pdf respectively.

State/ UT-wise details of VDVKs under PMJVM and PM JANMAN schemes are given below:

(As on 01.11.2024)

Sl. No.	State	PMJVM	PM JANMAN
		Total Number of VDVKs Sanctioned	Total Number of VDVKs Sanctioned
1	Andaman and Nicobar	NA	1
2	Andhra Pradesh	415	73
3	Arunachal Pradesh	106	NA*
4	Assam	471	NA
5	Chhattisgarh	139	16

6	Dadra & Nagar Haveli and Daman & Diu	1	NA
7	Goa	10	NA
8	Gujarat	200	21
9	Himachal Pradesh	4	NA
10	Jammu & Kashmir	100	NA
11	Ladakh	10	NA
12	Jharkhand	146	35
13	Karnataka	140	32
14	Kerala	44	5
15	Madhya Pradesh	126	83
16	Maharashtra	264	40
17	Manipur	200	2
18	Meghalaya	169	0
19	Mizoram	259	0
20	Nagaland	284	0
21	Odisha	170	43
22	Rajasthan	479	50
23	Sikkim	80	0
24	Tamil Nadu	8	37
25	Telangana	17	25
26	Tripura	57	30
27	Uttar Pradesh	25	5
28	Uttarakhand	12	5
29	West Bengal	22	0
TOTAL		3958	503

*NA: Not Applicable
